

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:7451  
ANSWERED ON:22.05.2012  
CENTRE STATE RELATIONS  
Singh Shri Radhey Mohan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government is working on revamping the Centre-State relations;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of the demands pending from each State Government especially from Uttar Pradesh in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): The Government of India had constituted commissions to recommend measures to strengthen the Centre-State Relations. The first Commission on Centre-State Relations was set up on 09.06.1983 under the Chairmanship of Justice R.S. Sarkaria, a retired judge of the Supreme Court to review the existing arrangements that has taken place in the years. The Commission in its report submitted in 1988 has made 247 recommendations on various aspects of the Centre -State Relations. The details of the recommendations are available in the website of Inter-State Relations. The details of the recommendations are available in the website of Inter-State Council Secretariat [ww.interstatecouncil@nic.in](mailto:ww.interstatecouncil@nic.in) The Second Commission on centre-State Relations was constituted on 27.04.2007 under the Chairmanship of the former Chief Justice of India, Shri Justice M.M. Punchhi to look into the issues of Centre-State relations keeping in view the sea -changes that had taken place in the polity and economy of India since the first Commission on Centre-State Relations had last looked at the issues of Centre-State relations over two decades ago. The Commission submitted its report on 31.04.2010 and has made 273 recommendations are available in the website of Inter-State Council Secretariat [www.interstatecouncil@nic.in](http://www.interstatecouncil@nic.in).

(d): No demand from any State Governments are pending.